**BENCH-II** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P NO.290/KB/2017 (C.P NO.69/2016)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company		Sarojini consultants Co Pvt ltd -Vs- ROC, Orissa		
Under Section		560(6)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

20\_07\_2017- C.P.No.69/2016 – Sarojini Consultants Co. Pvt. Ltd. Vs. ROC, Orissa.

## ORDER

No one is present.

Fixed on 29.08.2017.

MANORAMA KUMARI MEMBER(J)